

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 09<sup>th</sup> March, 2023*

No.HC.VII-05/2023 / 1945 /A. Shri Animesh Das, UDA, Office of the District and Sessions Judge, Kamrup (M), Guwahati, is transferred as UDA in the Office of the District & Sessions Judge, Sivasagar, vice Smti Preeti Kumari Singh transferred.

No.HC.VII-05/2023 / 1946 /A. Smti Preeti Kumari Singh, UDA, Office of the District & Sessions Judge, Sivasagar, is transferred as UDA in the Office of the District and Sessions Judge, Kamrup (M), Guwahati, vice Shri Animesh Das transferred.

***N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.***

**The names of the above Staffs are not necessarily in order of Seniority.**

By Order,  
Sd/-Romen Baruah  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-131/2018 / 1947 - 1958 /A.

Dated 09.03.2023

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The District and Sessions Judge, Kamrup (M). She is requested to release Shri Animesh Das, UDA in order to enable him to join at his new place of posting immediately.
5. The District & Sessions Judge, Sivasagar. He is requested to release Smti Preeti Kumari Singh, UDA in order to enable her to join at her new place of posting immediately.
6. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
9. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
11. Shri Animesh Das, UDA, Office of the District and Sessions Judge, Kamrup (M).

12. Smti Preeti Kumari Singh, UDA, Office of the District & Sessions Judge, Sivasagar.

**(The names of the above Staffs are not necessarily in order of Seniority)**

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**